GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

RAJYA SABHA UNSTARRED QUESTION NO. 1845

TO BE ANSWERED ON 22.12.2022

ILLEGAL BETTING THROUGH WEBSITES AND OTT PLATFORMS

1845. SHRI SANJAY RAUT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether private satellite television channels and OTT platforms are carrying advertisements of online offshore betting and if so, the details thereof;
- (b) whether illegal betting and gambling through news websites, OTT platforms and private satellite channels is posing serious financial and socioeconomic risk for youth and children and if so, the details thereof; and
- (c) whether Government has issued advisory to satellite television channels and OTT platforms refraining them from carrying advertisements of online offshore betting and if so, the details thereof and the response of the private satellite television channels thereto?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR):

(a) to (c): The Ministry of Information and Broadcasting has issued advisories on 13.06.2022 and 3.10.2022 to print, electronic, digital news media and OTT platforms not to publish, broadcast or transmit any advertisement of online betting platforms, including advertisements of their surrogate products/services for compliance by media platforms.
